

**ORISSA HIGH COURT****FILING REPORT AS ON :17/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
1	D-BLAPL/8159/2026	ABHIMANYU SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ / 0 () //	
2	D-BLAPL/8161/2026	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	ARUNA NAYAK VS	RENGALI DAM SITE /228 /2025 () //	
3	D-BLAPL/8165/2026	SUMANTA BEHERA @ DUSHA VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /56 /2023 () //	
4	D-BLAPL/8171/2026	SUJIT MAHANANDIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ / 0 () //	
5	D-BLAPL/8174/2026	GOUTAM BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	KAMARDA /34 /2026 () //	
6	D-BLAPL/8176/2026	RUJIT BEHERA @ SUJIT BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /14 /2019 () //	
7	D-BLAPL/8178/2026	AJAY DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /79 /2025 () //	
8	D-BLAPL/8179/2026	JHUNA BHOI VS STATE OF ODISHA	UMESH KUMAR LENKA VS	CHANDABALI /63 /2022 () //	
9	D-BLAPL/8181/2026	SAJIL SANU VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	G.UDAYAGIRI /37 /2026 () //	AOR20220001665C202600034
10	D-BLAPL/8182/2026	JITULU SINGH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	/ / () //	AOR20220001665C202600033
11	D-BLAPL/8191/2026	NAYAN CHAND NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ / 0 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/8192/2026	SOMNATH SETHI VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	// () //	
13	D-BLAPL/8193/2026	DHIREN KUMAR BEHERA @ TUKUNA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KABISURYANAGAR /20 /2018 () //	
14	D-BLAPL/8195/2026	BIKASH CHOUDHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /141 /2014 () //	
15	D-BLAPL/8197/2026	GOPAL POLASI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /30 /2019 () //	
16	D-BLAPL/8198/2026	PUNIA NAIK @ JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /226 /2023 () //	
17	D-BLAPL/8200/2026	SURAJ KHILO @ SURAJ KHILLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SEMILLIGUDA /38 /2025 () //	
18	D-BLAPL/8205/2026	GEDA BALIA @ BALARAM ROURAY VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA MODEL /351 /2023 () //	
19	D-BLAPL/8207/2026	SAMEER JENA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /590 /2025 () //	
20	D-BLAPL/8208/2026	SUNIL KUMAR PATTANAYAK @ SUNIL KU. PATTANAYAK VS STATE OF ODISHA	AYUSH KERMAYA SAHOO VS	BAIDYANATHPUR /565 /2025 () //	
21	D-BLAPL/8211/2026	GULZAR SINGH VS STATE OF ODISHA	CHINMAY MOHANTY VS	BARGARH /62 /2026 () //	
22	D-BLAPL/8216/2026	PINTU @ SAROJ KUMAR BEHERA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	BALASORE SADAR /37 /2026 () //	
23	D-BLAPL/8218/2026	BADAL @ UDDHABA NAIK	SIDHARTHA DAS	PUINTALA /222 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/8221/2026	ALAM MONDAL	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8222/2026	BHOLANATH RANA	AMITAV TRIPATHY	PHIRINGIA /147 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/8224/2026	V. KUMAR	AMLAN SHAKTI PAUL	KHURDA SADAR /85 /2026	AOD20250001071C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/8226/2026	CHANDAN BEHERA	DEEPTIRANJAN JENA	G.R.P.S.,SAMBALPUR /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8234/2026	CHOUDHURI BHOI @ CHAUBAN BHOI	SURYAKANTA DWIBEDI	TITILAGARH /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8237/2026	RADHIKA HALWA @ SUNITA NAIK	PANCHANAN PANIGRAHI	RAYAGADA TOWN /319 /2025	AOD2025000009C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/8244/2026	BABULA HARIJAN	SANGRAM KESHARI ROUT	KUNDRA /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/8245/2026	DEBEN KHORA @ KANA @ DEBENDRA KHARA	SANGRAM KESHARI ROUT	MACHHKUND /127 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/8246/2026	SAMEER ANSARI	RAMANI KANTA PATTANAIK	BISRA /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/8248/2026	PABITRA KUMAR BISWAL	ASHOK KUMAR GHADAI	BHASMA /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/8249/2026	BISWAJIT MAHANAIAK	ASHOK KUMAR GHADAI	RASGOBINDPUR /490 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/8252/2026	STATE OF ODISHA KAINA DAS VS	ASHOK KUMAR GHADAI VS	// BINJHARPUR /593 /2025 ()	
36	D-BLAPL/8256/2026	STATE OF ODISHA MUNA DIN VS	MANORANJAN PADHY VS	// MACHHKUND /133 /2023 ()	AOD20220003086C202600034
37	D-BLAPL/8261/2026	STATE OF ODISHA SUMITRA DIN VS	MANORANJAN PADHY VS	// MACHHKUND /133 /2023 ()	AOD20220003086C202600035
38	D-BLAPL/8263/2026	STATE OF ODISHA UPENDRA NAYAK ALIAS KUMAR VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600042
39	D-BLAPL/8270/2026	State Of Odisha SUNIL KUMBHAR VS	SOUMYA RANJAN DAS VS	// BARKOTE /414 /2024 ()	
40	D-BLAPL/8271/2026	STATE OF ODISHA SAHIL HOTA VS	AMITAV TRIPATHY VS	// JHARBANDH /23 /2026 ()	
41	D-BLAPL/8272/2026	STATE OF ODISHA RAMESH ROUT @ RAMESH CHANDRA ROUT VS	SUJATA JENA VS	// KANPUR /24 /2026 ()	
42	D-BLAPL/8273/2026	STATE OF ODISHA SAMIR SAHU VS	AMITAV TRIPATHY VS	// JHARBANDH /23 /2026 ()	
43	D-BLAPL/8275/2026	STATE OF ODISHA ARTA HARIJAN VS	AMITAV TRIPATHY VS	// JHARBANDH /23 /2026 ()	
44	D-BLAPL/8278/2026	STATE OF ODISHA DEBASISH PATTANAIAK @ JUDU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /512 /2025 ()	
45	D-BLAPL/8282/2026	STATE OF ODISHA DAYANIDHI JENA VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202600052
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/8286/2026	DURYODHAN BHAINSA VS STATE OF ODISHA	SUSIL KUMAR PATRNAIK VS	TIKAYATPALI /43 /2022 () //	
47	D-CMAPL/11916/2026	GOVERNING BODY OF HATTAKESWAR MAHILA HIGH SCHOOL VS STATE OF ODISHA	CHIRISHANANDA VS	// () //	AOR20220001583C202600043
48	D-CMP/11658/2026	SURAJ SINGH SAHU VS GUNDICHABATI GOUDA	SUBRAT SATPATHY VS	// () //	
49	D-CMP/11659/2026	SATYABADI SCHOOL OF INTEGRAL EDUCATION, SAKTI VS SOMANATH BEHERA	ABHIRAM MISHRA VS	// () //	
50	D-CMP/11661/2026	NABAGHAN SAHOO VS CHANDRAMANI UPADHYAYA	TUSAR KUMAR MISHRA VS	// () //	
51	D-CMP/11689/2026	RAMESH CHANDRA PRADHAN VS P. RAKESH @ HAPPY	BISWAJIT NAYAK VS	// () //	
52	D-CMP/11695/2026	AKHARI BHOI VS STATE OF ODISHA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// () //	
53	D-CMP/11766/2026	GOURI PRADHAN VS SURENDRA DAS	PRAKASH KUMAR MISHRA VS	// () //	
54	D-CMP/11817/2026	SAKTI PRABHA MISHRA VS PRASANTA KUMAR MISHRA	SIDHARTH SANKAR MOHAPATRA VS	// () //	
55	D-CMP/11835/2026	SITANSU SEKHAR SI VS M/S. SHREE HOMES ESTATES AND DEVELOPERS, BHUBANESWAR	KEDAR KUMAR DASH VS	// () //	
56	D-CMP/11839/2026	SACHI BEHERA VS MONINGI SARITA RANI	PRABHASI NAYAK VS	// () //	
57	D-CMP/11878/2026	SADANANDA SAHU	PRAJNA SARITA MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
58	D-CMP/11883/2026	INDRAMANI SAHU KISHORE KUMAR BHARADIA	MANAS RANJAN BAUG	//	AOR20220002374C202600030
		VS	VS	0	
59	D-CMP/11884/2026	MITA BHARADIA SADANANDA SAHU	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
60	D-CMP/11891/2026	INDRAMANI SAHU PARDESHI @ PARADESI DEWANGAN	GOKULANANDA SAHU	//	
		VS	VS	0	
61	D-CMP/11904/2026	KAILASH DEWANGAN M/S. ARCHITECTS COMBINE, BHUBANESWAR	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
62	D-CONTAC/11917/2026	PARADEEP MUNICIPALITY, PARADEEP PROF. NARASINGHA CHARAN PANDA	RAJESH KUMAR MAHAPATRA	//	
		VS	VS	0	
63	D-CONTC/11655/2026	K. JAYA KRISHNA RATNAKAR BISWAL	ADV.	//	
		VS	VS	0	
64	D-CONTC/11664/2026	DEBI PRASANNA SARASWAT, O.A.S., TAHASILDAR, SADAR,BALASORE SANJAY KESHARI MOHAPATRA	ADV.	//	
		VS	VS	0	
65	D-CONTC/11674/2026	DIBYAJYOTI PARIDA, COLLECTOR, PURI DILIP KUMAR DASH	ADV.	//	
		VS	VS	0	
66	D-CONTC/11683/2026	RASHMIREKHA CHHATAR, SUPERINTENDING ENGINEER , MINOR IRRIGATION DIVISION , DEOGARH A.ARUN KUMAR	ADV.	//	
		VS	VS	0	
67	D-CONTC/11710/2026	USHA PADHEE, I.A.S DR. SUSANTA KUMAR BASA	ADV.	//	
		VS	VS	0	
68	D-CONTC/11714/2026	KALI PRASANNA MOHAPATRA, IAS DR. HARISHCHANDRA BEHERA	ADV.	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/11737/2026	KALI PRASANNA MOHAPATRA, IAS MANGULI CHARAN SINGH VS	ADV. VS	// // ()	
70	D-CONTC/11754/2026	SHIBASHIS PARIDA, OAS, TAHASILDAR, JATNI SURATH KUMAR GOUDA VS	ADV VS	// // ()	AOR20220001535C202600053
71	D-CONTC/11755/2026	CHANDRASEKHAR PADHY, ENGINEER IN CHIEF WATER RESOURCES ASHOK KUMAR MOHANTY VS	MANAS PATI VS	// // ()	AOR20220001535C202600054
72	D-CONTC/11756/2026	CHANDRASEKHAR PADHY, ENGINEER IN CHIEF WATER RESOURCES SUBASH CHANDRA SAHOO VS	MANAS PATI VS	// // ()	AOR20220001535C202600050
73	D-CONTC/11758/2026	CHANDRASEKHAR PADHY, ENGINEER IN CHIEF WATER RESOURCES ELIA HOW VS	ADV VS	// // ()	AOR20220001535C202600051
74	D-CONTC/11759/2026	CHANDRASEKHAR PADHY, ENGINEER IN CHIEF WATER RESOURCES BINOD KUMAR PATRA VS	MANAS PATI VS	// // ()	AOR20220001535C202600055
75	D-CONTC/11760/2026	ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESORCES DEPARTMENT ODISHA GIRISHA CHANDRA SATAPATHY VS	ADV VS	// // ()	AOR20220001535C202600056
76	D-CONTC/11773/2026	ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPARTMENT ODISHA PRADEEP KUMAR RAY MOHAPATRA VS	ADV. VS	// // ()	
77	D-CONTC/11779/2026	USHA PADHY, IAS NALINI KUMAR RATH VS	ADV. VS	// // ()	
78	D-CONTC/11782/2026	ARVIND AGRAWAL, I.A.S DIBAKAR RAUTA VS	ADV. VS	// // ()	
79	D-CONTC/11785/2026	ARVIND AGRAWAL, I.A.S PRADEEP CHANDRA PRADHAN VS	ADV. VS	// // ()	
		ARVIND AGRAWAL, I.A.S		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/11796/2026	DR.RAJ KISHORE JENA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //	
81	D-CONTC/11809/2026	BIMALA SWAIN VS DR.N.TIRUMALA NAIK, IAS	SAROJA KANTA SAMAL VS	// 0 //	
82	D-CONTC/11825/2026	BASANTA KUMAR BEHERA VS NIYATI PATTNAIK, I.A.S.	ADV. VS	// 0 //	
83	D-CONTC/11826/2026	GITARANI SAHOO VS NIYATI PATTNAIK, I.A.S.	ADV. VS	// 0 //	
84	D-CONTC/11829/2026	PRADEEPTA KISHOR SAHOO VS NIYATI PATTNAIK, I.A.S.	ADV. VS	// 0 //	
85	D-CONTC/11833/2026	SUSHANTA KUMAR PRADHAN VS SUSHANTA KUMAR MOHAPATRA, BRANCH MANAGER, KARNATAKA BANK, CUTTACK	ADV. VS	// 0 //	
86	D-CONTC/11841/2026	AKRUR KUMAR RAUTARAY VS DR N THIRUMALA NAIK, IAS	ACHYUTANANDA PATTANAIAK VS	// 0 //	AOD20240000586C202600071
87	D-CONTC/11855/2026	M/S SARASWATA ENTERPRISES, CUTTACK VS GOURANGA CHARAN GHOSH, B.D.O., JALESWAR	ADV. VS	// 0 //	
88	D-CONTC/11859/2026	ATULYA KUMAR BISHWAL VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
89	D-CONTC/11865/2026	JYOTISANKAR PARIDA VS DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	SUBHADUTTA ROURTRAY VS	// 0 //	
90	D-CONTC/11870/2026	GIRIDHARI BEHERA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //	
91	D-CONTC/11873/2026	GOURI SHANKAR PATRA	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/11881/2026	ARVIND AGRAWAL, IAS UPENDRA KUMAR TRIPATHY	ADV.	//	
		VS	VS	()	
93	D-CONTC/11888/2026	GIRISH S.N, IAS AJAYA DAS	RAMESH CHANDRA BHOI	//	
		VS	VS	()	
94	D-CONTC/11890/2026	ARUN BOTHRA, CHAIRMAN CUM MANAGING DIRECTOR OF OSRTC, BHUBANESWAR PRAMOD SAHU	ADV.	//	
		VS	VS	()	
95	D-CONTC/11892/2026	SHGP SINGH,DIRECTOR GENERAL CRPF CGO COMPLEX LODHI ROAD, NEW DELHI SUDESHNA MIRDDHA	ADV.	//	
		VS	VS	()	
96	D-CONTC/11897/2026	DR.N.THIRUMALA NAIK, I.A.S NIRAKARA BHOLA	ADV.	//	
		VS	VS	()	
97	D-CONTC/11907/2026	SACHIN RAMACHANDRA JADHAV, IAS GAYATRI MISHRA	ADV.	//	
		VS	VS	()	
98	D-CONTC/11910/2026	PROF. JAGNESWAR DANDAPAT, V.C., UTKAL UNIVERSITY, BHUBANESWAR RABINDRA KUMAR PANDA	SIDHARTHA SWAIN	//	
		VS	VS	()	
99	D-CONTC/11912/2026	KIRANDEEP KAUR SAHOTA, I.A.S KAILASH CHANDRA SWAIN	ADV.	//	
		VS	VS	()	
100	D-CONTC/11914/2026	USHA PADHEE, I.A.S SANTOSH KUMAR SAHU	ADV.	//	
		VS	VS	()	
101	D-CONTC/11915/2026	DR.N.THIRUMALA NAIK, I.A.S PRIYADARSHANA RAY	Amit Kumar Saa	//	AOR20220001583C202600042
		VS	VS	()	
		HEMANTA KUMAR SHARMA, IAS		//	
102	D-CRLA/8147/2026	GANGADHAR PANDA	SANJAY KUMAR DAS	SORO /764 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLA/8175/2026	STATE OF ODISHA DHANESWAR MURMU VS	BISWAJIT NAYAK VS	// CHHEND /129 /2021 ()	
104	D-CRLA/8189/2026	STATE OF ODISHA RADHAKRUSHNA SAHOO VS	ASUTOSH ROUT VS	// BHUBANESWAR CBI /2 /2014 ()	AOD20230000737C202600046
105	D-CRLA/8259/2026	REPUBLIC OF INDIA (CBI) RADHA PATRA VS	SANGRAM KESHARI ROUT VS	// GHASIPURA /60 /2021 ()	
106	D-CRLMC/8164/2026 CRLMC/910/2026	STATE OF ODISHA PUSPALATA PRADHAN@BASTIA VS	MITHUN DAS VS	// / 0 JUDGE FAMILY COURT,PURI(Puri)	
107	D-CRLMC/8166/2026	STATE OF ODISHA TUNA PRADHAN @ PURNA CHANDRA PRADHAN VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /174 /2013 ()	AOR20220001631C202600076
108	D-CRLMC/8170/2026	STATE OF ODISHA NANDI MUKHI VS	KAILASH KUMAR MUKHI VS	// / 0 ()	
109	D-CRLMC/8173/2026	STATE OF ODISHA UMAKANTA PATEL VS	RAMDAS ACHARY VS	// AIRPORT /370 /2025 ()	
110	D-CRLMC/8186/2026	STATE OF ODISHA SANTI RAULA VS	SOUBHAGYA KUMAR DASH VS	// GOPALPUR /129 /2025 ()	AOR20220001631C202600075
111	D-CRLMC/8190/2026	STATE OF ODISHA JYOTSNA ROY VS	SOUBHAGYA KUMAR DASH VS	// MOHANA /94 /2024 ()	AOR20220001631C202600074
112	D-CRLMC/8199/2026	STATE OF ODISHA SANTOSH KUMAR RAYAGURU VS	BRAJA MOHAN SARANGI VS	// / 0 ()	
113	D-CRLMC/8202/2026	STATE OF ODISHA SUVENDU KUMAR DAS VS	BRAJA MOHAN SARANGI VS	// CAPITAL P.S. /487 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/8212/2026	RAJKISHORE RAJ @ RAJ KISHOR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /24 /2018 () //	
115	D-CRLMC/8229/2026	BAIRAGI NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JARAPADA /261 /2020 () //	AOD2025000009C202600024
116	D-CRLMC/8230/2026	SABITRI MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /87 /2025 () //	AOR20220001615C202600045
117	D-CRLMC/8232/2026	STATE N.I.A., BBSR VS GAMELI CHINNA RAO @ SANTU @ KHILLA @ BANDHU SANTOSH @ KILLO MOHAN RAO @	SANTOSH KUMAR MUND (SPECIAL PUBLIC PROSECUTOR) TOWN /145 /2012 VS	CEYLON TOWN /145 /2012 () //	
118	D-CRLMC/8235/2026	SIPUN PATRA @ SWAGAT SAIKRISHNA PATRA VS STATE OF ODISHA	LALATENDU PAL VS	SECTOR-7 /29 /2016 () //	AOR20220004366C202600002
119	D-CRLMC/8253/2026	SK. FARIDUDDIN VS STATE OF ODISHA	SUKUMAR KALYAN VS	BALIKUDA /417 /2023 () //	
120	D-CRLMC/8254/2026	MANISH AGARWAL VS STATE OF ODISHA	NITIN KUMAR PRADHAN VS	MALKANGIRI /401 /2020 () //	AOR20260000166C202600001
121	D-CRLMC/8264/2026	PURUSOTTAM PRADHAN VS STATE OF ODISHA (OPID)	SURYAKANTA DWIBEDI VS	NAYAGARH /136 /2013 () //	
122	D-CRLMC/8267/2026	SABITA KHUNTIA VS STATE OF ODISHA	DHANESWAR BARIK VS	// () //	AOD20250000498C202600023
123	D-CRLMC/8268/2026	ABHIJIT BOSE VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	//0 () //	
124	D-CRLMC/8274/2026	SARBESWAR SAMANTARAY VS STATE OF ODISHA	Suryakanta Jena VS	//0 () //	
125	D-CRLMC/8279/2026	SUSHANTA KUMAR PANDA	HRUDANANDA MOHAPATRA	//0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/8284/2026	KAILASH BEHERA	SANTOSH KUMAR MAHANTY	KODALA /99 /2014	AOD20240000242C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/8160/2026	SARMILA MOHANTY	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/8196/2026	SOUDA SWAIN	DAITARI PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/8285/2026	SASHI KANTA SATPATHY	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/8287/2026	NARAYAN MOHAPATRA	RABINDRA NATH PRUSTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/8215/2026	SUSANTA KU. SAHU @ SUSANTA KUMAR SAHU	JYOTIRMAYA SAHOO	GOPALPUR /110 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/8288/2026	SUNDERLAL AGRAWAL	SUDIPTO PANDA	TUSRA /106 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/8291/2026	PRATAP CHANDRA NIMAI	RAMESH CHANDRA PRADHAN	//	AOR20220001914C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRP/11821/2026	BISWARANJAN DASH	DEBA KUMAR RATH	//	
		VS	VS	()	
		MANASI MOHAPATRA		//	
135	D-EXP/11750/2026	GANESHWAR SAHOO	SANJIB MOHANTY	//	AOR20220001611C202600043
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY		//	
136	D-EXP/11751/2026	NRUSINGHA NATH BEHERA	SANJIB MOHANTY	//	AOR20220001611C202600041
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-EXP/11752/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY PRASANTA KUMAR ROUTRAY VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600042
138	D-EXP/11845/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY LINGARAJ BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
139	D-FAO/11787/2026	STATE OF ODISHA DEBENDRA KUMAR JENA VS	SUKANTA KUMAR MISHRA VS	// // 0	
140	D-FAO/11790/2026	STATE OF ODISHA LAGNA MOHANTY VS	SANGRAM JENA VS	// // 0	
141	D-FAO/11791/2026	STATE OF ODISHA SURESH PRASAD ROUT VS	SUKANTA KUMAR MISHRA VS	// // 0	
142	D-FAO/11795/2026	STATE OF ODISHA PRADIPTA KUMAR GAHAN VS	SANGRAM JENA VS	// // 0	
143	D-FAO/11800/2026	STATE OF ODISHA JYOTIRMAYEE MOHANTY VS	SANGRAM JENA VS	// // 0	
144	D-FAO/11802/2026	STATE OF ODISHA AJAY KUMAR GAJENDRA VS	SUKANTA KUMAR MISHRA VS	// // 0	
145	D-FAO/11807/2026	STATE OF ODISHA ARTTABANDHU NAYAK VS	SUKANTA KUMAR MISHRA VS	// // 0	
146	D-FAO/11895/2026	STATE OF ODISHA JYOSTNA SAMANTARAY VS RAJANI MULLICK	Durgaprasad Sangramjit Mallick VS	// // 0	AOD20240000510C202600008
147	D-ITA/11742/2026	STATE OF ODISHA M/S. SRI GANESH CHIT FUND VS INCOME TAX OFFICER, WARD NO. 2, GANJAM	MANOJ KUMAR MOHANTY (2) VS	// // 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-JCRLA/8150/2026 JCRLA/108/2026	SUDAM MALLICK VS STATE OF ODISHA	ADV. VS	BINJHARPUR /281 /2025 A.D.J.,JAJPUR(Jajapur ) CT/0000102/2025	
149	D-JCRLA/8151/2026 JCRLA/109/2026	TAPAN DALEI VS STATE OF ODISHA	ADV. VS	JENAPUR /176 /2017 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000119/2018	
150	D-JCRLA/8153/2026 JCRLA/110/2026	NIREN@NIRANJAN SINKU VS STATE OF ODISHA	ADV. VS	TELKOI /73 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) ST/0000020/2025	
151	D-JCRLA/8156/2026 JCRLA/111/2026	SANTOSH NAYAK VS STATE OF ODISHA	ADV. VS	TELKOI /73 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) ST/0000020/2025	
152	D-JCRLA/8157/2026 JCRLA/112/2026	MITHUN BEHERA VS STATE OF ODISHA	ADV. VS	KARANJIA /82 /2019 A.D.J.,KARANJIA(Mayurbhanj) ST/0000072/2019	
153	D-JCRLA/8158/2026 JCRLA/113/2026	BIKRAM SANTA VS STATE OF ODISHA	ADV. VS	UMERKOTE /322 /2023 SPECIAL JUDGE(POCSO), NABARANGPUR(Nabarangapur ) TR/0000004/2024	
154	D-MACA/11687/2026	D.M., ORIENTAL INSURANCE CO. LTD. VS SHANKAR MAJHI	PRASANTA KUMAR MAHALI VS	// ()//	
155	D-MACA/11806/2026	NATIONAL INSURANCE COM. LTD., T.P.HUB, CTC VS ABHIJIT DAS	SABITA RANJAN PATTNAIK VS	// () //	
156	D-MACA/11810/2026	NATIONAL INSURANCE COM. LTD., T.P.HUB, CTC VS PRAMOD JENA	SABITA RANJAN PATTNAIK VS	// () //	
157	D-MATA/11726/2026	MADAKA@Y. PADMINI VS YENU SRIDHAR	PRAGYAN PARAMITA MOHANTY VS	// () //	
158	D-MATA/11762/2026	BASANTA KUMAR SAHOO VS ITISHREE SAHOO	SUJATA JENA (SR. ADV.) VS	// () //	
159	D-RPFAM/11889/2026	PITAMBAR SAHU	RANJIT KUMAR LENKA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-RSA/11652/2026	PIKAMBARI SAHU SUNIL KUMAR SEN	VS PRAFULLA CHANDRA ACHARYA	// //	
		VS	VS	0	
161	D-RSA/11680/2026	STATE OF ODISHA BHASKAR PRADHAN	VS ARIJEET MISHRA	// //	
		VS	VS	0	
162	D-RSA/11869/2026	BASANTI KARARI CHANDRAMANI PATRA	VS PRASANTA KUMAR PANDA	// //	
		VS	VS	0	
163	D-RVWPET/11676/2026	BASANTA PATRA ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	VS SUDESH CHANDRA RATH	// //	
		VS	VS	0	
164	D-RVWPET/11678/2026	BANAMALI BARIK ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	VS SUDESH CHANDRA RATH	// //	
		VS	VS	0	
165	D-RVWPET/11813/2026	NAKULA CHANDRA PRADHAN UNION OF INDIA	VS AJAY KUMAR ROY (SR.PANEL COUNSEL)	// //	
		VS	VS	0	
166	D-TRP(C)/11691/2026	GAYATRI BEHERA MONALISHA MISHRA	VS JUGALA KISHORE PANDA	// //	
		VS	VS	0	
167	D-TRP(C)/11748/2026	DEBASHISH MISHRA SWARNALATA SAHOO	VS JYOTIRMAYA SAHOO	// //	
		VS	VS	0	
168	D-TRP(C)/11753/2026	KULAMANI SAHOO GEETANJALI ROUT	VS SAKUNTALA GHOSH	// //	
		VS	VS	0	
169	D-TRP(C)/11852/2026	BABLU @ BABULU ROUT NILIMA PRIYADARSHINI MAHARANA @ DAS	VS HARIPRASAD OJHA	// //	
		VS	VS	0	
		SUBHENDRA KUMAR DAS		//	
170	D-WA/11718/2026	BHILAI ENGINEERING CORPORATION LTD.	MILAN KANUNGO, (SR.ADV.)	//	
		VS	VS	0	

# ORISSA HIGH COURT

## FILING REPORT AS ON :17/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/11778/2026	STEEL AUTHORITY OF INDIA LTD. ALAKA PANDA VS	RAKESH BEHERA VS	// // ()	
172	D-WA/11784/2026	ANUSAYA SAHOO @ SAHU JAGANNATH JEW BIJE VS	SIDHESWAR RATH VS	// // ()	
173	D-WA/11798/2026	BIJAY BAHINIPATI STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000194C202600100
174	D-WA/11799/2026	PHILIP SABAR COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS	VS VS	// // ()	LOD20240000172C202600102
175	D-WA/11801/2026	ASHOK KUMAR MEHER PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT VS	VS VS	// // ()	LOD20240000200C202600095
176	D-WA/11814/2026	BENUDHAR NAYAK REGIONAL DIRECTOR, CBSE, BHUBANESWAR VS	TARANANDA PATTANAYAK VS	// // ()	
177	D-WA/11856/2026	PIYUSH AGRAWAL JAIRAJ SAHA VS	Amrita Mishra VS	// // ()	AOD20240000186C202600022
178	D-WA/11858/2026	INDIAN OIL CORPORATION COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS	VS VS	// // ()	LOD20240000172C202600103
179	D-WA/11875/2026	BALLAV CHARAN BEHERA COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS	VS VS	// // ()	LOD20240000194C202600101
180	D-WA/11876/2026	ABHAYA KUMAR ROUT COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS	VS VS	// // ()	LOD20240000200C202600096
181	D-WP(C)/11647/2026 WP(C)/8450/2026	BICHITRANANDA DASH MAYADHAR SETHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/11648/2026	M/S MANORAMA NAYAK, KHORDA VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR IV CIRCLE, KHURDA	RAMESH CHANDRA JENA VS RAMESH CHANDRA JENA	// 0 //	
183	D-WP(C)/11649/2026	M/S. SUMITRA BHOL, KHURDA VS SUPERINTENDENT GST AND CENTRAL EXCISE, KHURDA II RANGE, KHURDA	RAMESH CHANDRA JENA VS RAMESH CHANDRA JENA	// 0 //	
184	D-WP(C)/11650/2026	M/S BALARAMPUR PROPERTIES PVT. LTD., CUTTACK VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS RAMESH CHANDRA JENA	// 0 //	
185	D-WP(C)/11651/2026	MITALI JENA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS PRAFULLA CHANDRA ACHARYA	// 0 //	
186	D-WP(C)/11653/2026	PRAMOD KUMAR MOHANTY VS MANAGING DIRECTOR, ODISHA STATE COOPERATIVE MARKETING FEDERATIONLTD, KHURDA	TUSAR KUMAR MISHRA VS TUSAR KUMAR MISHRA	// 0 //	
187	D-WP(C)/11654/2026	DASARATHI MAJHI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS PRAFULLA CHANDRA ACHARYA	// 0 //	
188	D-WP(C)/11656/2026	MANJULATA DALEI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS PRAFULLA CHANDRA ACHARYA	// 0 //	
189	D-WP(C)/11657/2026	NARAYAN KUMAR PATEL VS STATE OF ODISHA	ANIL KUMAR DAS VS ANIL KUMAR DAS	// 0 //	
190	D-WP(C)/11660/2026	M/S.ODISHA POWER TRANSMISSION CORPORATION, VS M/S.MAHASHAKTI ENERGY LTD.,DABWALI ROAD, BHATINDA, PUNJAB	SMRUTYUNJAY MANDOI VS SMRUTYUNJAY MANDOI	// 0 //	
191	D-WP(C)/11662/2026	SAMBARI SING VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS PRAFULLA CHANDRA ACHARYA	// 0 //	
192	D-WP(C)/11663/2026 WP(C)/8413/2026	ANJAN KUMAR KAR VS STATE OF ODISHA	ATUL TRIPATHY VS ATUL TRIPATHY	// 0 //	
193	D-WP(C)/11665/2026	MRUTYUNJAY MANDOI	ATUL TRIPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/8414/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/11666/2026	KALINGA POLY PACK PVT.LTD, KHURDA	ANUP UDAYA SENAPATI	//	
	WP(C)/8446/2026	VS OMBUDSMAN I BHUBANESWAR, KHURDA	VS	0 //	
195	D-WP(C)/11667/2026	SATYAJIT MOHANTY	ATUL TRIPATHY	//	
	WP(C)/8417/2026	VS STATE OF ODISHA	VS	0 //	
196	D-WP(C)/11668/2026	KANCHAN MISHRA	SUDHIR KUMAR MALLICK	//	
		VS STATE OF ODISHA	VS	0 //	
197	D-WP(C)/11669/2026	OSHILATA DASH	SUDHIR KUMAR MALLICK	//	
		VS STATE OF ODISHA	VS	0 //	
198	D-WP(C)/11670/2026	KRUSHNA CHANDRA BEHERA	SUDHIR KUMAR MALLICK	//	
		VS STATE OF ODISHA	VS	0 //	
199	D-WP(C)/11671/2026	M/S SRIKANTA KUMAR BISWAL, DHENKANAL	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600023
	WP(C)/8471/2026	VS THE CHIEF COMMISSIONER CT AND GST, ODISHA	VS	0 //	
200	D-WP(C)/11672/2026	PRATIVA PUROHIT	TUSHAR KANTA NAYAK	//	
		VS STATE OF ODISHA	VS	0 //	
201	D-WP(C)/11673/2026	PRASANTA KUMAR SATAPATHY	DURGESH NARAYAN RATH	//	
		VS STATE OF ODISHA	VS	0 //	
202	D-WP(C)/11675/2026	SULOCHANA SAHOO @SULOCHANA ROUT	ARUNA NAYAK	//	
		VS STATE OF ODISHA	VS	0 //	
203	D-WP(C)/11677/2026	MR.JAHANGIR KHAN	ARUNA NAYAK	//	
		VS THE BRANCH MANAGER CUM A.O.BANK OF AXIS BANK, KENDRAPARA BRANCH	VS	0 //	
204	D-WP(C)/11679/2026	ASHOK KESHARI	SATRUGHNA DASH (A)	//	AOR20220001212C202600015
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/11681/2026	STATE OF ODISHA M/S P.D.AGARWAL, ANGUL VS	MUKESH PANDA VS	// // 0	
206	D-WP(C)/11682/2026	STATE TAX OFFICER, ANGUL M.M.INFRASTRUCTURE, BHUBANESWAR VS	JATINDRA KUMAR MOHAPATRA VS	// // 0	
207	D-WP(C)/11684/2026	STATE OF ODISHA M/S P.D.AGARWAL, ANGUL VS	MUKESH PANDA VS	// // 0	
208	D-WP(C)/11685/2026	STATE TAX OFFICER, ANGUL KRUSHNA CHANDRA DAS VS	SOUMYA RANJAN MOHANTY VS	// // 0	
209	D-WP(C)/11686/2026	STATE OF ODISHA MAMATA JOSHI VS	RANJIT SAMAL VS	// // 0	
210	D-WP(C)/11688/2026	STATE OF ODISHA JYOSHNA PANDA VS	RANJIT SAMAL VS	// // 0	
211	D-WP(C)/11690/2026 WP(C)/8439/2026	STATE OF ODISHA BIRANCHI MAJHI VS	KABIRAJ PRADHAN VS	// // 0	
212	D-WP(C)/11692/2026	STATE OF ODISHA BIJAYA KUMAR PUROHIT VS	HARA PRASAD RATH VS	// // 0	
213	D-WP(C)/11693/2026	STATE OF ODISHA DUKHABANDHU JENA VS	ANKITA MUKHERJI VS	// // 0	
214	D-WP(C)/11694/2026	STATE OF ODISHA SURESH CHANDRA DEHURY VS	HARA PRASAD RATH VS	// // 0	
215	D-WP(C)/11696/2026	STATE OF ODISHA SRADHANJALI SADANGI VS	AMIT PRASAD BOSE VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-WP(C)/11697/2026	RAJ KUMAR BEHETI VS BRANCH MANAGER, HDB FINANCIAL SERVICE LTD.,BADACHANA, JAJPUR	RAKESH KUMAR MALLICK VS	// 0 //	
217	D-WP(C)/11698/2026	NANDITA TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
218	D-WP(C)/11699/2026	PRATIVA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
219	D-WP(C)/11700/2026	KABITANJALI BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
220	D-WP(C)/11701/2026	MAHESH KUMAR DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
221	D-WP(C)/11702/2026	MAMATA KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
222	D-WP(C)/11703/2026	SHYAMA SUNDAR MUND VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
223	D-WP(C)/11704/2026	RAGHUNATH MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
224	D-WP(C)/11705/2026	HARA GOPAL DAS ADHIKARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
225	D-WP(C)/11706/2026	SHAIK QUOBAT ALI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
226	D-WP(C)/11707/2026	GOUTAM DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
227	D-WP(C)/11708/2026	BAMADEBA PRADHAN	PRAJIT KUMAR PRADHAN	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/11709/2026	SIBA NARAYAN MOHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/11711/2026	MADAN MOHAN PRADHAN	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/11712/2026	JAJATI MISHRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
231	D-WP(C)/11713/2026	BABITA DAS	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/11715/2026	SANTOSH KUMAR PATTANAİK	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/11716/2026	SUJIT KUMAR SAHU	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/11717/2026	UDAYANATH SINGH	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/11719/2026	DIPTIMAYEE SAHOO	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/11720/2026	LALITA NAHAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/11721/2026	BIKASH PANIGRAHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/11722/2026	BISWA NATH MOHANTA	DHANESWAR BEHERA	//	AOD20240000276C202600016
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/11723/2026	STATE OF ODISHA JATIA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
240	D-WP(C)/11724/2026	STATE OF ODISHA KANAKA MAHARANA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
241	D-WP(C)/11725/2026	THE STATE OF ODISHA SARGIPALLI GRAM PANCHAYAT VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600070
242	D-WP(C)/11727/2026	STATE OF ODISHA DEO NARAYAN SAHOO @ SAHU VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600048
243	D-WP(C)/11728/2026	STATE OF ODISHA DEBADATTA SAHU VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202600017
244	D-WP(C)/11729/2026	STATE OF ODISHA ANKIT PATEL VS	ASHOK KUMAR ROUT VS	// // ()	AOD20220003081C202600016
245	D-WP(C)/11730/2026	STATE OF ODISHA ABDUL HAMID VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600086
246	D-WP(C)/11731/2026	STATE OF ODISHA CHHABILA RANJAN BEHERA VS	GYANA RANJAN MAHAPATRA VS	// // ()	
247	D-WP(C)/11732/2026	THE SUB COLLECTOR CUM EXECUTIVE OFFICER, ATHAGARH, CUTTACK JOGESWAR MOHANTA VS	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202600018
248	D-WP(C)/11733/2026	STATE OF ODISHA PRAHALLAD SAHOO VS	KABIRAJ SAHOO VS	// // ()	
249	D-WP(C)/11734/2026 WP(C)/8473/2026	STATE OF ODISHA NIROD SAHOO VS ODISHA STATE FINANCIAL CORPORATION (OSFC), CUTTACK	RAMANI RANJAN MOHANTY VS	// // ()	AOR20220001445C202600013

**ORISSA HIGH COURT****FILING REPORT AS ON :17/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/11735/2026	PABITRA PRASAD TRIPATHY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
251	D-WP(C)/11736/2026	SATYARANJAN PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
252	D-WP(C)/11738/2026	DIPESH ROUT VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
253	D-WP(C)/11739/2026	MAHESWAR NAYAK VS COLLECTOR KENDRAPARA	MALAYA KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/11740/2026	BIRENDRA KUMAR SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
255	D-WP(C)/11741/2026	BISHNU NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
256	D-WP(C)/11743/2026	ACHYUTANANDA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
257	D-WP(C)/11744/2026	SOUDAMINI ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
258	D-WP(C)/11745/2026	SUKHWINDER SINGH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
259	D-WP(C)/11746/2026	KSHIROD KUMAR SUBUDHI VS A.O., CANARA BANK, CHOUDHURY BAZAR BRANCH, CUTTACK	DEBA PRASAD TRIPATHY VS	// 0 //	
260	D-WP(C)/11747/2026	GOUTAM NAHAK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
261	D-WP(C)/11749/2026	ASHOK KUMAR MALLICK	CHIRANJEEV MOHAPATRA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/11757/2026	M/S.OMM INFRA , KHURDA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/11761/2026	INDUBHUSAN SINGH	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/11763/2026	GANDHI UCHHA MADHYAMIKA VIDYAPITHA, AYAT	ASHOK KUMAR PARIHARA	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/11764/2026	GIRIDHARI PRASAD SAHU	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/11765/2026	TIKECHAN PUNJI	PRAFULLA KUMAR RATH	//	AOR20220003697C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/11767/2026	JAYASHREE MISHRA	ANJAN KUMAR BISWAL	//	AOR20220001328C202600032
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/11768/2026	DURGACHARAN MOHANTA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/11769/2026	RUPALATA JENA	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/11770/2026	RANJEETA KUMARI SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/11771/2026	HARIHAR OJHA	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/11772/2026	M/S.PRAMOD KUMAR SWAIN, BHUBANESWAR	SIDHANT DWIBEDI	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
273	D-WP(C)/11774/2026	THE COMMISSIONER (APPEALS), GST,CX AND CUSTOMS, BHUBANESWAR RANJEETA KUMARI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //	
274	D-WP(C)/11775/2026	DR. KRUSHNA KUMAR JAISWAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
275	D-WP(C)/11776/2026	CHITTARANJAN SWAIN VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //	
276	D-WP(C)/11777/2026	MOHAMMED SHAMIM @ M SHAMIM VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
277	D-WP(C)/11780/2026	AMARNATH NAYAK VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// 0 //	
278	D-WP(C)/11781/2026	AMIT KUMAR MOHANTA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
279	D-WP(C)/11783/2026	BHANU CHARAN PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //	
280	D-WP(C)/11786/2026	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
281	D-WP(C)/11788/2026	M/S. SM ENGINEERS, RAJGANGPUR, SUNDERGARH VS CHIEF COMNR, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //	
282	D-WP(C)/11789/2026	DILESWAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
283	D-WP(C)/11792/2026	JAGABANDHU SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/11793/2026	MADHUSMITA PANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
285	D-WP(C)/11794/2026	M/S ANANTA ENTERPRISES, GUD, BALASORE VS ASST. GENERAL MANAGER, CANARA BANK, BHADRAK	HIMANSHU SEKHAR PANDA VS	// 0 //	
286	D-WP(C)/11797/2026	GOPABANDHU PRADHAN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
287	D-WP(C)/11803/2026	AKSHAY ROUL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
288	D-WP(C)/11804/2026	HARSAMANI PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
289	D-WP(C)/11805/2026	BIJAYA KUMAR GRAHACHARYA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
290	D-WP(C)/11808/2026	MAHIMA MANJARI SWAIN VS STATE OF ODISHA	ALEKHA CHANDRA MOHANTY VS	// 0 //	
291	D-WP(C)/11811/2026	AMITA CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //	AOR20220004051C202600011
292	D-WP(C)/11812/2026	AMITA CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //	AOR20220004051C202600010
293	D-WP(C)/11815/2026	JOGENDRA ROUT VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
294	D-WP(C)/11816/2026	BEDAMATI PARIMITA PANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
295	D-WP(C)/11818/2026	GAJENDRA DAS	SASHIBHUSAN DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/11819/2026	ARUN MISHRA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/11820/2026	DURGESH NANDINI MISHRA	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/11822/2026	BISWAMAYA KAR	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/11823/2026	SARAT CHANDRA BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/11824/2026	CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYERS PROVIDENT FUND ORGANISATION, NEW DELHI	SHARAD KUMAR SINGH	//	
		VS	VS	0	
		PANKAJA KUMAR LENKA		//	
301	D-WP(C)/11827/2026	UNION OF INDIA	RUPESH KUMAR KANUNGO	//	
		VS	VS	0	
		RABINARAYAN SASMAL		//	
302	D-WP(C)/11828/2026	MANOJ KUMAR MAHARANA	NISHAT AFREEN	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/11830/2026	RAJESH GOUDA, PROP- M/S RADHA KRISHNA TRADES	ABHISHEK SAHOO	//	AOD20240000942C202600003
		VS	VS	0	
		THE SUPERINTENDENT, CGST AND CENTRAL EXCISE, KORAPUT RANGE		//	
304	D-WP(C)/11831/2026	M/S SAMRUDHI SECURITY	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202600012
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/11832/2026	GANESH CHANDRA MOHANTY	KISHORE KUMAR MISHRA	//	AOD20250000498C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/11834/2026	BISHNUPRIYA SETHI	SAMEER KUMAR DAS	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/11836/2026	STATE OF ODISHA UTTAM KUMAR SAMAL VS	BIJAYA KUMAR MOHANTY VS	// // 0	
308	D-WP(C)/11837/2026	STATE OF ODISHA DAKTAR SA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
309	D-WP(C)/11838/2026	STATE OF ODISHA BISIKESAN BAGH VS	SAMEER KUMAR DAS VS	// // 0	
310	D-WP(C)/11840/2026	STATE OF ODISHA CHANDRAKANTA SAHOO VS	RAJKISHORE SWAIN VS	// // 0	
311	D-WP(C)/11842/2026	STATE OF ODISHA GOPABANDHU BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
312	D-WP(C)/11843/2026	STATE OF ODISHA SWARAJ BEHERA VS	SAMEER KUMAR DAS VS	// // 0	
313	D-WP(C)/11844/2026	STATE OF ODISHA M/S KRISHNA MARKETING AND CONSULTANCY VS	PRASHANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202600013
314	D-WP(C)/11846/2026	STATE OF ODISHA ACHYUTANANDA MISHRA VS	RABINDRA NATH BARIK VS	// // 0	
315	D-WP(C)/11847/2026	STATE OF ODISHA MONOJ KUMAR GUPTA VS	SHIVSANKAR MOHANTY VS	// // 0	
316	D-WP(C)/11848/2026	UNION OF INDIA BINDODA CHANDRA UTTARKABAT VS	RABINDRA NATH BARIK VS	// // 0	
317	D-WP(C)/11849/2026	STATE OF ODISHA AMIT KUMAR SETHI VS	ARPIT SIKDAR VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/11850/2026	KAMALINI DHAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
319	D-WP(C)/11851/2026	ANUPRIYA SINGH VS UNION OF INDIA	BIPLABA P.B. BAHALI VS	// 0 //	
320	D-WP(C)/11853/2026	CH. ARUN KUMAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
321	D-WP(C)/11854/2026	LAKSHMI NARAYAN DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
322	D-WP(C)/11857/2026	SOVAN MOHAPATRA VS STATE OF ODISHA	BISMAY RAY VS	// 0 //	
323	D-WP(C)/11860/2026	PANCHANAN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	AOD20240000586C202600072
324	D-WP(C)/11861/2026	SANJAY @ SANJAY KUMAR ROUT VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	AOD20240000366C202600038
325	D-WP(C)/11862/2026	ANITA MINZ VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
326	D-WP(C)/11863/2026	DASAMAT MARNDI VS STATE OF ODISHA	Dhananjaya Mund VS	// 0 //	AOR20220001492C202600051
327	D-WP(C)/11864/2026	LACHHAMAN MAJHI VS THE CT AND GST OFFICER MAYURBHANJ	UPASANA BAL VS	// 0 //	AOD20220004095C202600011
328	D-WP(C)/11866/2026	BINOD KUMAR PANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
329	D-WP(C)/11867/2026	LILANDRI MOHINI NAYAK	LAXMIKANTA MOHANTY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/11868/2026	RAMAKANTA SIPKA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, BALANGIR		//	
331	D-WP(C)/11871/2026	UDAYA NATH PRADHAN	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/11872/2026	DIMPLE SANDIL	SIDHARTHA DAS	//	
		VS	VS	0	
		PROJECT DIRECTOR OF NHAI, PROJECT IMPLEMENTION UNIT, KEONJHAR		//	
333	D-WP(C)/11874/2026	PRABHATA KUMAR DASH	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/11877/2026	PARBATI NAIK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/11879/2026	SANTOSH KUMAR PANI	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/11880/2026	PRADEEPTA KUMAR RAUTARAY	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/11882/2026	PURNA CHANDRA BARIK	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/11885/2026	SABITA MOHARANA	BIBHUTI BHUSAN ROUT	//	
		VS	VS	0	
		ADDL.COMMISSIONER, CONSOLIDATION AND SETTLEMENT, KENDRAPARA		//	
339	D-WP(C)/11886/2026	ASHOK ROUTRAY	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/11887/2026	SURESH CHANDRA DASH	AMIT PRASAD BOSE	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/11893/2026	STATE OF ODISHA NILACHALA TRIPATHY VS	KRUSHNA CHANDRA RATHA VS	// // 0	
342	D-WP(C)/11894/2026	STATE OF ODISHA ASHOK KUMAR SATHUA VS	KRUSHNA CHANDRA RATH VS	// // 0	
343	D-WP(C)/11896/2026	THE STATE OF ODISHA M/S SANTOSH MEMORIAL HOSPITAL, KHURDA VS	SOMANATH MISHRA VS	// // 0	
344	D-WP(C)/11898/2026	ASSISTANT DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORPORATION PANCHADEEP BHAWAN, KHURDA AKSHAYA KUMAR SAMAL VS	KRUSHNA CHANDRA RATHA VS	// // 0	
345	D-WP(C)/11899/2026	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	KRUSHNA CHANDRA RATH VS	// // 0	
346	D-WP(C)/11900/2026	THE STATE OF ODISHA ANJAN KUMAR LENKA VS	KRUSHNA CHANDRA RATHA VS	// // 0	
347	D-WP(C)/11901/2026	STATE OF ODISHA RAIN THE CLUB RESTAURANT, MAYURBHANJ VS	MILLON KUMAR VS	// // 0	
348	D-WP(C)/11902/2026	STATE OF ODISHA SURYAMANI TRIPATHY VS	KRUSHNA CHANDRA RATH VS	// // 0	
349	D-WP(C)/11903/2026	THE STATE OF ODISHA JYOTI PRAKASH LENKA VS	KRUSHNA CHANDRA RATHA VS	// // 0	
350	D-WP(C)/11905/2026	STATE OF ODISHA UMA SHANKAR YADAV VS	KRUSHNA CHANDRA RATHA VS	// // 0	
351	D-WP(C)/11906/2026	STATE OF ODISHA ANAND VISHWAKARMA VS STATE TRANSPORT AUTHORITY, ODISHA	DEBABRATA DAS VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/11908/2026	RABI NARAYAN MANDAL VS THE TAHASILDAR NISCHINTAKOILI, CUTTACK	AMIYA KUMAR MISHRA VS	// () //	
353	D-WP(C)/11909/2026	RAJKISHORE BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
354	D-WP(C)/11911/2026	SATRUGHNA DEHURY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //	
355	D-WP(C)/11913/2026	ABANINDRA PRASAD SAHU VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// () //	
356	D-WP(C)/11918/2026	AKASH SWAIN VS THE SUPERINTENDENT OF CGST AND CX JAGATSINGHPUR	UPASANA BAL VS	// () //	AOD20220004095C202600012
357	D-WP(C)/11919/2026	MAA TARINI SHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600071
358	D-ABLAPL/8148/2026 ABLAPL/3254/2026	MD. SADIQ HAMDAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MALGODOWN /71 /2026 () //	
359	D-ABLAPL/8149/2026	DEBARAJ SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /65 /2026 () //	
360	D-ABLAPL/8152/2026	ABHAYA NAG VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	DEOGAON /57 /2026 () //	AOR20220002233C202600002
361	D-ABLAPL/8154/2026	SHYAM SUNDAR MUNDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAMBALPUR TOWN /353 /2025 () //	
362	D-ABLAPL/8155/2026	RAJESH SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHANDARIPOKHARI /34 /2026 () //	
363	D-ABLAPL/8162/2026	BHRAMARBAR SAHOO	LALATENDU JENA	KAKATAPUR /110 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/8163/2026	ABHINASH NAYAK @ ABINASH NAYAK	SANDEEP RAJ PANDA	MARSHAGHAI /365 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/8167/2026	NARENDRA MAJHI	SIDHARTHA SANKAR RAY (2)	PADMAPUR /29 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/8168/2026	BHUBANANANDA GHADAI @ BHUBUNANANDA GHANSHYAM	ANURUDHA DAS	KUNDHEIGOLA /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/8169/2026	GIRIJA SANKAR MOHANTY		/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/8172/2026	SHAILESH PATEL @ GUDU	SUBODH KUMAR MOHANTY	BRAJARAJNAGAR /64 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/8177/2026	SURENDRA SENAPATI	AMIT PRASAD BOSE	NANDIPADA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/8180/2026	TULAMANI NAG	UMAKANTA BARIK	BHAWANIPATNA SADAR /441 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/8183/2026	GOUTAM BEHERA @ BAGHA	JAYADEBA BEHERA	RANPUR /69 /2026	AOD20240000366C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/8184/2026	GANESWAR MALIK	PRADEEP KUMAR DASH	NIKIRAI /63 /2026	AOR20220002710C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/8185/2026	DEBASISH BARMA @ TARANA KINNER	SAPAN KUMAR LENKA	BHARATPUR PS /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/8187/2026	JYOTSHNA DAS	SURESH CHANDRA PRADHAN	Tantiapal Marine /137 /2025	AOR20220003509C202600027
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/03/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
375	D-ABLAPL/8188/2026	STATE OF ODISHA NITYANANDA @ CHHUABUDHA BARIK VS	SURESH CHANDRA PRADHAN VS	// NIKIRAI /286 /2025 ()	AOR20220003509C202600026
376	D-ABLAPL/8194/2026	STATE OF ODISHA UDAYA SUNDAR SWAIN VS	KSHIROD KUMAR ROUT VS	// / /0 ()	
377	D-ABLAPL/8201/2026	STATE OF ODISHA SATRUGHNA BAGH VS	AJAYA KUMAR MOHARANA VS	// SONEPUR /62 /2026 ()	
378	D-ABLAPL/8203/2026	STATE OF ODISHA DEEPTI RANJAN BHOLA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
379	D-ABLAPL/8204/2026	STATE OF ODISHA DEBASHIS DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
380	D-ABLAPL/8206/2026	STATE OF ODISHA ANTARYAMI SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
381	D-ABLAPL/8209/2026	STATE OF ODISHA ABHINANDAN PUHAN VS	HARAPRASAD PANDA VS	// KEONJHAR SADAR /120 /2026 ()	
382	D-ABLAPL/8210/2026	STATE OF ODISHA BISESH JENA VS	DINESH KUMAR PANDA VS	// CDA-II /54 /2026 ()	
383	D-ABLAPL/8213/2026	STATE OF ODISHA ROHAN NAYAK VS	RAKESH RANJAN DASH VS	// LAXMISAGAR P.S. /758 /2025 ()	
384	D-ABLAPL/8214/2026	STATE OF ODISHA SK. RAJU VS	SK. ZAFARULLA VS	// KANJIPANI /25 /2025 ()	
385	D-ABLAPL/8217/2026	STATE OF ODISHA SK. RAJU VS STATE OF ODISHA	SK. ZAFARULLA VS	// KANJIPANI /26 /2025 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/8219/2026	K. ASIT KUMAR VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// ()	
387	D-ABLAPL/8220/2026	SAMYAK MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	CANTONMENT ROAD /69 /2026 ()	
388	D-ABLAPL/8223/2026	SUMIT MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /67 /2026 ()	
389	D-ABLAPL/8225/2026	JHALI PRADHAN @ JALI PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI SADAR /155 /2026 ()	AOR20220001558C202600054
390	D-ABLAPL/8227/2026	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /10 /2026 ()	
391	D-ABLAPL/8228/2026	UMAKANTA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /88 /2026 ()	
392	D-ABLAPL/8231/2026	MUNA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /19 /2024 ()	AOR20220001487C202600047
393	D-ABLAPL/8233/2026	SRIKANTA BARIK VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BALANGA /79 /2026 ()	
394	D-ABLAPL/8236/2026	PRASANTA KUMAR MOHAPATRA @ PRASHANTA KUMAR MOHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALASORE SADAR /453 /2025 ()	AOR20220001558C202600056
395	D-ABLAPL/8238/2026	SANKARDAS MAJHI @ SANKAR DAS MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /38 /2026 ()	
396	D-ABLAPL/8239/2026	MANAS KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /128 /2026 ()	
397	D-ABLAPL/8240/2026	MD.FIRDUSH @ PAPU	SUSANTA KUMAR TRIPATHY	PATTAMUNDAI MODEL /103 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/8241/2026	ANSHUMAN PANI @ GUDU	DINESH KUMAR PANDA	CDA-II /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/8242/2026	MOHIA JENA @ MAHENDRA MALLIK	SIMSON JENA	BINJHARPUR /145 /1994	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/8243/2026	MOHIA JENA @ MAHENDRA MALLIK @ MAHIA JENA	SIMSON JENA	BINJHARPUR /151 /1993	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/8247/2026	PADMALABH PRATIHARI	PRAVAT RANJAN BARIK	SUNABEDA /223 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/8250/2026	JAYANTA MALLICK @ JAYANTA KUMAR MALLICK	KASHINATH PATTANAIAK	CYBER CRIME AND ECO. OFFENCE, CUTTACK /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/8251/2026	ABHINASH ROUT	ALOK KUMAR MOHAPATRA	BARANGA /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/8255/2026	ANURODHA ROUT @ ANIRUDHA ROUT	ALOK KUMAR MOHAPATRA	BARANGA /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/8257/2026	RANJAN KUMAR SAMAL @ RUNA	DEEPAK RANJAN PARIDA	BADSAHI /83 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/8258/2026	SWARNALATA ROUT @ SWARNA PRAVA ROUT	ALOK KUMAR MOHAPATRA	BARANGA /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/8260/2026	BIJIT KHILLO @ BIJIT KUMAR KHILLO	T.NARAYANA MURTY	POTTANGI /100 /2025	AOR20220002995C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/8262/2026	ABDUL ROUP	SARBESWAR SAHOO	MANCHESWAR P.S. /696 /2025	AOD20220004505C202600038
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/8265/2026	STATE OF ODISHA GANESH NAHAK VS State Of Odisha	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600043
410	D-ABLAPL/8266/2026	BADAL @ BARADA PRASAD SWAIN VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	JAGATSINGPUR /292 /2019 ()	
411	D-ABLAPL/8269/2026	BABULA ROUT @ GADADHAR ROUT VS STATE OF ODISHA	SUJATA JENA VS	KANPUR /24 /2026 ()	
412	D-ABLAPL/8276/2026	MAMI @ MAMATA PARIDA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BANSADA /1 /2026 ()	
413	D-ABLAPL/8277/2026	GENJA @ CHINMAYA JEET PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /207 /2025 ()	
414	D-ABLAPL/8280/2026	SHREETAM GOCCHAYAT VS STATE OF ODISHA	JAYDEEP PAL VS	KUJANGA /57 /2026 ()	
415	D-ABLAPL/8281/2026	SUKUTA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /61 /2026 ()	AOD20240000242C202600058
416	D-ABLAPL/8283/2026	PRASANTA KUMAR ROUT VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	TIGIRIA /134 /2024 ()	
417	D-ABLAPL/8289/2026	RAJA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// ()	AOR20250001157C202600004
418	D-ABLAPL/8290/2026	RUDRA SASMAL VS STATE OF ODISHA	SWAGATIKA PANDA VS	// ()	AOR20250001157C202600005

# ORISSA HIGH COURT

MISC CASES FILED on :17/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTAC/11917/2026 CONTAC/ /	PROF. NARASINGHA CHARAN PANDA MP	RAJESH KUMAR MAHAPATRA	3/2026
2	D-CONTAC/11917/2026 CONTAC/ /	PROF. NARASINGHA CHARAN PANDA MP	RAJESH KUMAR MAHAPATRA	4/2026
3	D-EXP/38322/2025 EXP/36/2025	RAGHUNATH ACHARYA MP	DEEPAK KUMAR MOHAPATRA	6/2026
4	D-EXP/38323/2025 EXP/37/2025	RAGHUNATH ACHARYA MP	DEEPAK KUMAR MOHAPATRA	7/2026
5	D-WPC(OAC)/3810/2014 WPC(OAC)/3810/2014	HEMANTA KUMAR ROUT MP		7/2026
6	D-ITA/11742/2026 ITA/ /	M/S. SRI GANESH CHIT FUND MP	MANOJ KUMAR MOHANTY (2)	7/2026
7	D-ADMLS/50303/2025 ADMLS/6/2025	BIDV INSURANCE CO.,CUTTACK MP		8/2026
8	D-ITA/11742/2026 ITA/ /	M/S. SRI GANESH CHIT FUND MP	MANOJ KUMAR MOHANTY (2)	8/2026
9	D-ITA/11742/2026 ITA/ /	M/S. SRI GANESH CHIT FUND MP	MANOJ KUMAR MOHANTY (2)	9/2026
10	D-ADMLS/51079/2025 ADMLS/7/2025	BAO VIET INSURANCE CORPORATION MP		9/2026
11	D-CRP/11821/2026 CRP/ /	BISWARANJAN DASH MP	DEBA KUMAR RATH	17/2026
12	D-SAO/31430/2024 SAO/7/2024	PARADEEP PHOSPHATES LTD., BBSR MP	SUSANTA KUMAR DASH	20/2026
13	D-CMAPL/2031/2026 CMAPL/ /	KAILASH CHANDRA PANDA MP	ADV.	67/2026
14	D-CRLMP/2233/2026 CRLMP/124/2026	SUSHAMA SAHOO MP		77/2026
15	D-CRLMP/2233/2026 CRLMP/124/2026	SUSHAMA SAHOO MP		78/2026
16	D-TRP(C)/11691/2026 TRP(C)/ /	MONALISHA MISHRA MP	JUGALA KISHORE PANDA	85/2026
17	D-TRP(C)/11748/2026 TRP(C)/ /	SWARNALATA SAHOO MP	JYOTIRMAYA SAHOO	86/2026
18	D-TRP(C)/11753/2026 TRP(C)/ /	GEETANJALI ROUT MP	SAKUNTALA GHOSH	87/2026
19	D-TRP(C)/10993/2026 TRP(C)/ /	LAXMIPRIYA SWAIN @ DASH MP	RANJITA SINGH	88/2026
20	D-RPFAM/18846/2025 RPFAM/143/2025	ASHWINI PRADHAN MP	LAXMINARAYAN PATEL	119/2026
21	D-RPFAM/28270/2024 RPFAM/193/2024	TABASSUM AZAD MP	PULAKESH MOHANTY	120/2026
22	D-MATA/11633/2026 MATA/ /	IPSITA DEBATA MP	AJAYA NAYAK	170/2026
23	D-MATA/11726/2026 MATA/ /	MADAKA@Y. PADMINI MP	PRAGYAN PARAMITA MOHANTY	171/2026
24	D-MATA/2969/2024 MATA/17/2024	DURYODHAN BARIK MP	NITYANANDA BEHURIA, M/S.SMT.SUJATA JENA, S.PANDA	172/2026
25	D-MATA/11762/2026 MATA/ /	BASANTA KUMAR SAHOO MP	SUJATA JENA (SR. ADV.)	173/2026
26	D-CONTC/23350/2025	SARAT KUMAR PANDA	SIDHESWAR MALLIK, P.C.DAS,M.MALLIK	

	CONTC/2782/2025	MP		184/2026
27	D-BLAPL/4755/2026 BLAPL/1691/2026	BISWARANJAN BEHURA MP	ARIJEET MISHRA	200/2026
28	D-BLAPL/8146/2026 BLAPL/ /	SATYABRATA BEHERA MP	JAYADEBA BEHERA	201/2026
29	D-BLAPL/8161/2026 BLAPL/ /	AKSHAYA KUMAR SAHOO MP	ARUNA NAYAK	202/2026
30	D-BLAPL/5890/2026 BLAPL/2048/2026	DILLIP KUMAR NAIK MP	ARUNA NAYAK	203/2026
31	D-BLAPL/6566/2026 BLAPL/2197/2026	LALIT BHUJABAL MP	ADITI HOTA	204/2026
32	D-BLAPL/1809/2026 BLAPL/636/2026	SUSHIL DEEP MP		205/2026
33	D-BLAPL/3279/2024 BLAPL/954/2024	RAKA @ RAKESH @ NURSINGHA CHARAN JENA MP		206/2026
34	D-BLAPL/8278/2026 BLAPL/ /	DEBASISH PATTANAIK @ JUDU MP	SANJIB KUMAR BHANJADEO	207/2026
35	D-BLAPL/39861/2025 BLAPL/13695/2025	SHYAMLAL PRADHAN MP	PRABHAKAR SABAT	208/2026
36	D-FAO/9414/2026 FAO/111/2026	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBRASANTA KUMAR MAHALI	219/2026
37	D-FAO/11609/2026 FAO/ /	BISWAJIT KUMAR SAHOO MP	SUKANTA KUMAR MISHRA	220/2026
38	D-FAO/9888/2026 FAO/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUBOYDASMOHAPATRA	221/2026
39	D-FAO/11289/2026 FAO/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	D. BIJOY KUMAR HANJARI	222/2026
40	D-FAO/11787/2026 FAO/ /	DEBENDRA KUMAR JENA MP	SUKANTA KUMAR MISHRA	223/2026
41	D-FAO/11790/2026 FAO/ /	LAGNA MOHANTY MP	SANGRAM JENA	224/2026
42	D-FAO/11791/2026 FAO/ /	SURESH PRASAD ROUT MP	SUKANTA KUMAR MISHRA	225/2026
43	D-FAO/11795/2026 FAO/ /	PRADIPTA KUMAR GAHAN MP	SANGRAM JENA	226/2026
44	D-FAO/11802/2026 FAO/ /	AJAY KUMAR GAJENDRA MP	SUKANTA KUMAR MISHRA	227/2026
45	D-FAO/11800/2026 FAO/ /	JYOTIRMAYEE MOHANTY MP	SANGRAM JENA	228/2026
46	D-FAO/11807/2026 FAO/ /	ARTTABANDHU NAYAK MP	SUKANTA KUMAR MISHRA	229/2026
47	D-CRLREV/8145/2026 CRLREV/ /	BIJON KUMAR JENA @ BIJAN KUMAR JENA MP	ACHYUTANANDA PATTANAIK	340/2026
48	D-CRLREV/8215/2026 CRLREV/ /	SUSANTA KU. SAHU @ SUSANTA KUMAR SAHU MP	JYOTIRMAYEE SAHOO	341/2026
49	D-CRLREV/34041/2025 CRLREV/214/2026	MINA KUMARI DAS@TARAI MP	BIPLAB P.B. BAHALI	342/2026
50	D-CRLREV/8288/2026 CRLREV/ /	SUNDERLAL AGRAWAL MP	SUDIPTO PANDA	343/2026
51	D-ABLAPL/7313/2026 ABLAPL/3077/2026	BIJOY KUMAR ROUT MP	CHITTA RANJAN KANUNGO	422/2026
52	D-ABLAPL/8148/2026 ABLAPL/3254/2026	MD. SADIQ HAMDAN MP	SURYAKANTA DWIBEDI	423/2026
53	D-ABLAPL/4045/2026 ABLAPL/1809/2026	SIBA @ SIBANATH MUND MP	DEBASIS SAHOO	424/2026
54	D-ABLAPL/1818/2026 ABLAPL/800/2026	MANTI @ SATISH MAHARANA MP		425/2026
55	D-ABLAPL/6851/2026 ABLAPL/3111/2026	DIGAMBAR MOHANTA MP	NIRANJAN LENKA	426/2026
56	D-ABLAPL/13872/2025 ABLAPL/5584/2025	JITU @ JITENDRA DAS MP		427/2026
57	D-ABLAPL/19919/2025 ABLAPL/7929/2025	RATIRANJAN PAIKRAY MP		428/2026

58	D-ABLAPL/25723/2024 ABLAPL/9467/2024	RAMAKANTA MALLIK MP		429/2026
59	D-ABLAPL/1255/2026 ABLAPL/1158/2026	LAXMI SWAIN MP		430/2026
60	D-ABLAPL/5929/2026 ABLAPL/2574/2026	URMILA SHARMA MP	BIJAYA KUMAR RAGADA	431/2026
61	D-ABLAPL/2887/2026 ABLAPL/1346/2026	SAIRUMA BEGUM @ MANO BIBI MP		432/2026
62	D-RSA/11680/2026 RSA/ /	BHASKAR PRADHAN MP	ARIJEET MISHRA	458/2026
63	D-RSA/50/2019 RSA/50/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	459/2026
64	D-RSA/51/2019 RSA/51/2019	SARASWATI KHATUA MP	M/S.P.K.SAHOO	460/2026
65	D-RSA/170/2022 RSA/170/2022	STATE OF ODISHA MP	CHOUDHURY SATYAJIT MISHRA, AGA	461/2026
66	D-CMP/11658/2026 CMP/ /	SURAJ SINGH SAHU MP	SUBRAT SATPATHY	543/2026
67	D-CMP/11659/2026 CMP/ /	SATYABADI SCHOOL OF INTEGRAL EDUCATION, KAMRIGOPISHRA MP	TUSAR KUMAR MISHRA	544/2026
68	D-CMP/11659/2026 CMP/ /	SATYABADI SCHOOL OF INTEGRAL EDUCATION, KAMRIGOPISHRA MP	TUSAR KUMAR MISHRA	545/2026
69	D-CMP/11661/2026 CMP/ /	NABAGHAN SAHOO MP	TUSAR KUMAR MISHRA	546/2026
70	D-CMP/11689/2026 CMP/ /	RAMESH CHANDRA PRADHAN MP	BISWAJIT NAYAK	547/2026
71	D-CMP/11695/2026 CMP/ /	AKHARI BHOI MP	JAGAJIBAN PRADHAN	548/2026
72	D-CMP/11766/2026 CMP/ /	GOURI PRADHAN MP	PRAKASH KUMAR MISHRA	549/2026
73	D-CMP/755/2018 CMP/755/2018	MAGUNI DAS@MAGUNI CHARAN DAS MP	M/S.DAYANANDA MOHAPATRA	550/2026
74	D-CMP/11835/2026 CMP/ /	SITANSU SEKHAR SI MP	KEDAR KUMAR DASH	551/2026
75	D-CMP/11839/2026 CMP/ /	SACHI BEHERA MP	PRABHASI NAYAK	552/2026
76	D-CMP/8929/2026 CMP/419/2026	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	553/2026
77	D-CMP/11878/2026 CMP/ /	SADANANDA SAHU MP	PRAJNA SARITA MOHANTY	554/2026
78	D-CMP/11884/2026 CMP/ /	SADANANDA SAHU MP	JAGAJIBAN PRADHAN	555/2026
79	D-CMP/11891/2026 CMP/ /	PARDESHI @ PARADESI DEWANGAN MP	GOKULANANDA SAHU	556/2026
80	D-CMP/11904/2026 CMP/ /	M/S. ARCHITECTS COMBINE, BHUBANESWAR MP	SUDHANSU SEKHAR JENA	557/2026
81	D-CMP/11904/2026 CMP/ /	M/S. ARCHITECTS COMBINE, BHUBANESWAR MP	SUDHANSU SEKHAR JENA	558/2026
82	D-MACA/11687/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	658/2026
83	D-MACA/11687/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	659/2026
84	D-MACA/43636/2025 MACA/1150/2025	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., RAIPUR MP	NEELOKUMAR BARBERA, S.MOHAPATRA, J.SWAIN, S.DASH, S.N.DAS, J.	660/2026
85	D-MACA/9952/2026 MACA/ /	BETAL SILA TOPPO MP	ARPIT SARANGI	661/2026
86	D-MACA/11806/2026 MACA/ /	NATIONAL INSURANCE COM. LTD., T.P.HSARTE MP	ARPIT SARANGI, RANJAN PATNAIK	662/2026
87	D-MACA/11810/2026 MACA/ /	NATIONAL INSURANCE COM. LTD., T.P.HSARTE MP	ARPIT SARANGI, RANJAN PATNAIK	663/2026
88	D-MACA/11810/2026 MACA/ /	NATIONAL INSURANCE COM. LTD., T.P.HSARTE MP	ARPIT SARANGI, RANJAN PATNAIK	664/2026
89	D-CRLMC/9168/2024	JYOTI BHUSAN BARIK	HARIPAD MOHANTY	

	CRLMC/1191/2024	MP		768/2026
90	D-CRLMC/4577/2026	BHAGABAN DAS		
	CRLMC/534/2026	MP		769/2026
91	D-CRLMC/2834/2026	NALINEE PRAVA NAIK	BIPLABA P.B. BAHALI	
	CRLMC/ /	MP		770/2026
92	D-CRLMC/3743/2025	BISWARANJAN MAHALI	ASHOK KUMAR SAHOO	
	CRLMC/632/2025	MP		771/2026
93	D-CRLMC/8170/2026	NANDI MUKHI	KAILASH KUMAR MUKHI	
	CRLMC/ /	MP		772/2026
94	D-CRLMC/8173/2026	UMAKANTA PATEL	RAMDAS ACHARY	
	CRLMC/ /	MP		773/2026
95	D-CRLMC/8186/2026	SANTI RAULA	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		774/2026
96	D-CRLMC/5323/2026	PRASANA KUMAR JENA@PRASANNA KULLEN	ANANTENDU BHUYAN	
	CRLMC/650/2026	MP		775/2026
97	D-CRLMC/8199/2026	SANTOSH KUMAR RAYAGURU	BRAJA MOHAN SARANGI	
	CRLMC/ /	MP		776/2026
98	D-CRLMC/8202/2026	SUVENDU KUMAR DAS	BRAJA MOHAN SARANGI	
	CRLMC/ /	MP		777/2026
99	D-CRLMC/8212/2026	RAJKISHORE RAJ @ RAJ KISHOR	SAROJ KUMAR DASH	
	CRLMC/ /	MP		778/2026
100	D-CRLMC/8232/2026	STATE N.I.A., BBSR	SANTOSH KUMAR MUND (SPECIAL PUBLIC PROSECUTOR, N.I.A.)	
	CRLMC/ /	MP		779/2026
101	D-CRLMC/8229/2026	BAIRAGI NAIK	PANCHANAN PANIGRAHI	
	CRLMC/ /	MP		780/2026
102	D-CRLMC/8230/2026	SABITRI MALIK	SATYA NARAYAN MISHRA 4	
	CRLMC/ /	MP		781/2026
103	D-CRLMC/8190/2026	JYOTSNA ROY	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		782/2026
104	D-CRLMC/8279/2026	SUSHANTA KUMAR PANDA	HRUDANANDA MOHAPATRA	
	CRLMC/ /	MP		783/2026
105	D-CRLA/8130/2026	VIJAY SURENDRA PANDYA	DEVASHIS PANDA	
	CRLA/ /	MP		790/2026
106	D-CRLA/8130/2026	VIJAY SURENDRA PANDYA	DEVASHIS PANDA	
	CRLA/ /	MP		791/2026
107	D-CRLA/8175/2026	DHANESWAR MURMU	BISWAJIT NAYAK	
	CRLA/ /	MP		791/2026
108	D-CRLA/8175/2026	DHANESWAR MURMU	BISWAJIT NAYAK	
	CRLA/ /	MP		792/2026
109	D-CRLA/33565/2025	JAGAN SAMAL	JANMEJAYA KATIKIA	
	CRLA/1251/2025	MP		793/2026
110	D-CRLA/8189/2026	RADHAKRUSHNA SAHOO	ASUTOSH ROUT	
	CRLA/ /	MP		794/2026
111	D-CRLA/8189/2026	RADHAKRUSHNA SAHOO	ASUTOSH ROUT	
	CRLA/ /	MP		795/2026
112	D-CRLA/5799/2026	KSHIROD KUMAR ROUT @ KSHIROD ROUT	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		796/2026
113	D-CRLA/6107/2026	KHIROD KUMAR ROUT @ KHIROD ROUT	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		797/2026
114	D-CRLA/39840/2025	MANASI SAHOO	HIMANSHU SEKHAR MISHRA	
	CRLA/1464/2025	MP		798/2026
115	D-CRLA/8022/2026	PRAFULLA BEHERA @ KULU	BIJAY KUMAR BEHERA	
	CRLA/ /	MP		799/2026
116	D-CRLA/23064/2025	HARISANKAR BEHERDALEI	SIDHARTHA DAS	
	CRLA/935/2025	MP		800/2026
117	D-WA/11632/2026	KABITA SA	JYOTI RANJAN DEO	
	WA/438/2026	MP		1156/2026
118	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		1157/2026
119	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1158/2026
120	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1159/2026

121	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1160/2026
122	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1161/2026
123	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1162/2026
124	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1163/2026
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1164/2026
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1165/2026
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1166/2026
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1167/2026
129	D-WA/53201/2025 WA/435/2026	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1168/2026
130	D-WA/53201/2025 WA/435/2026	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1169/2026
131	D-WA/1693/2023 WA/1693/2023	PRABHUDARSAN SAHOO MP	ABINASH ROURAY	1170/2026
132	D-WA/1693/2023 WA/1693/2023	PRABHUDARSAN SAHOO MP	ABINASH ROURAY	1171/2026
133	D-WA/11718/2026 WA/ /	BHILAI ENGINEERING CORPORATION LTD MP	MILAN KANUNGO, (SR.ADV.)	1172/2026
134	D-WA/24081/2024 WA/1519/2024	STATE OF ODISHA MP		1173/2026
135	D-WA/11778/2026 WA/ /	ALAKA PANDA MP	RAKESH BEHERA	1174/2026
136	D-WA/11784/2026 WA/ /	JAGANNATH JEW BIJE MP	SIDHESWAR RATH	1175/2026
137	D-WA/11814/2026 WA/ /	REGIONAL DIRECTOR, CBSE, BHUBANESWAR MP	WARANANDA PATTANAYAK	1176/2026
138	D-WA/9593/2026 WA/ /	ANIL BAG MP	ADITYA PATI	1177/2026
139	D-WA/46868/2025 WA/1884/2025	MENAKA KALO MP	JENAMANI JEEBAN JYOTI, S.K.DALAI, P.K.DAS	1178/2026
140	D-WA/53652/2025 WA/439/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1179/2026
141	D-WA/53652/2025 WA/439/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1180/2026
142	D-WA/41803/2025 WA/1990/2025	NIRANJAN BARIK MP	SOUMYA MISHRA	1181/2026
143	D-WA/11798/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1182/2026
144	D-WA/11798/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1183/2026
145	D-WP(C)/11615/2026 WP(C)/ /	TRILOCHAN ROUL MP	KISHORE KUMAR MISHRA	5178/2026
146	D-WP(C)/11647/2026 WP(C)/8450/2026	MAYADHAR SETHI MP	ALOK KUMAR PANDA	5179/2026
147	D-WP(C)/11617/2026 WP(C)/ /	SANGRAM NAYAK MP	KISHORE KUMAR MISHRA	5180/2026
148	D-WP(C)/11363/2026 WP(C)/8234/2026	MANORANJAN PADHY MP	MANORANJAN PADHY(IN PERSON)	5181/2026
149	D-WP(C)/11619/2026 WP(C)/ /	MALAYA KUMAR PARIDA MP	PRAFULLA KUMAR KAR	5182/2026
150	D-WP(C)/11653/2026 WP(C)/ /	PRAMOD KUMAR MOHANTY MP	TUSAR KUMAR MISHRA	5183/2026
151	D-WP(C)/11660/2026 WP(C)/ /	M/S.ODISHA POWER TRANSMISSION CORPORATION MP	BOURAJIBAN DEBBARMA	5184/2026
152	D-WP(C)/11638/2026	PRADEEP KUMAR JENA	JYOTI RANJAN DEO	

	WP(C)/ /	MP		5185/2026
153	D-WP(C)/11663/2026 WP(C)/8413/2026	ANJAN KUMAR KAR MP	ATUL TRIPATHY	5186/2026
154	D-WP(C)/11665/2026 WP(C)/8414/2026	MRUTYUNJAY MANDOI MP	ATUL TRIPATHY	5187/2026
155	D-WP(C)/11666/2026 WP(C)/8446/2026	KALINGA POLY PACK PVT.LTD, KHURDAANUP UDAYA SENAPATI MP		5188/2026
156	D-WP(C)/11667/2026 WP(C)/8417/2026	SATYAJIT MOHANTY MP	ATUL TRIPATHY	5189/2026
157	D-WP(C)/11202/2026 WP(C)/8306/2026	RAJENDRA PRASAD PATRA MP	JYOTSNA RANI TRIPATHY	5190/2026
158	D-WP(C)/11673/2026 WP(C)/ /	PRASANTA KUMAR SATAPATHY MP	DURGESH NARAYAN RATH	5191/2026
159	D-WP(C)/11642/2026 WP(C)/ /	ANAL KUMAR RAO @ A. KUMAR RAO MP	DEVASHIS PANDA	5192/2026
160	D-WP(C)/11681/2026 WP(C)/ /	M/S P.D.AGARWAL, ANGUL MP	MUKESH PANDA	5193/2026
161	D-WP(C)/11684/2026 WP(C)/ /	M/S P.D.AGARWAL, ANGUL MP	MUKESH PANDA	5194/2026
162	D-WP(C)/11685/2026 WP(C)/ /	KRUSHNA CHANDRA DAS MP	SOUMYA RANJAN MOHANTY	5195/2026
163	D-WP(C)/11690/2026 WP(C)/8439/2026	BIRANCHI MAJHI MP	KABIRAJ PRADHAN	5196/2026
164	D-WP(C)/11697/2026 WP(C)/ /	RAJ KUMAR BEHETI MP	RAKESH KUMAR MALLICK	5197/2026
165	D-WP(C)/11679/2026 WP(C)/ /	ASHOK KESHARI MP	SATRUGHNA DASH (A)	5198/2026
166	D-WP(C)/11705/2026 WP(C)/ /	HARA GOPAL DAS ADHIKARI MP	ASIT KUMAR JENA	5199/2026
167	D-WP(C)/25795/2014 WP(C)/25795/2014	DR.ANIL KU.LENKA MP	M/S.J.K.LENKA	5200/2026
168	D-WP(C)/1043/2026 WP(C)/1017/2026	BHOLANATH PANDEY MP	MOHAMMED MUSTAQ ANSARI	5201/2026
169	D-WP(C)/11708/2026 WP(C)/ /	BAMADEBA PRADHAN MP	PRAJIT KUMAR PRADHAN	5202/2026
170	D-WP(C)/50201/2025 WP(C)/35275/2025	RAJDHANI SCHOOL OF NURSING, BBSR MP	SMITA RANJAN PATNAIK	5203/2026
171	D-WP(C)/8081/2026 WP(C)/6708/2026	RAMAKANTA NAYAK MP	SUBASH CHANDRA PUSPALAKA	5204/2026
172	D-WP(C)/5218/2026 WP(C)/4166/2026	BONOJ TRIPATHY MP	KRISHNA CHANDRA SAHU	5205/2026
173	D-WP(C)/11711/2026 WP(C)/ /	MADAN MOHAN PRADHAN MP	TUSAR KUMAR MISHRA	5206/2026
174	D-WP(C)/15793/2025 WP(C)/10947/2025	BIJAYANANDA BEHERA MP	SAIBRATA RATH	5207/2026
175	D-WP(C)/11720/2026 WP(C)/ /	LALITA NAHAK MP	BIJAYA KUMAR BEHERA 1	5208/2026
176	D-WP(C)/4218/2011 WP(C)/4218/2011	PRADEEP @PRADIP KU. MP	M/S.A.K.NANDA	5209/2026
177	D-WP(C)/4218/2011 WP(C)/4218/2011	PRADEEP @PRADIP KU. MP	M/S.A.K.NANDA	5210/2026
178	D-WP(C)/4218/2011 WP(C)/4218/2011	PRADEEP @PRADIP KU. MP	M/S.A.K.NANDA	5211/2026
179	D-WP(C)/11721/2026 WP(C)/ /	BIKASH PANIGRAHI MP	BIJAYA KUMAR BEHERA 1	5212/2026
180	D-WP(C)/7529/2026 WP(C)/6472/2026	NATURES CLUB, KENDRAPARA MP	SUPRATIK ACHARYA	5214/2026
181	D-WP(C)/11723/2026 WP(C)/ /	JATIA NAHAK MP	BIJAYA KUMAR BEHERA 1	5215/2026
182	D-WP(C)/11724/2026 WP(C)/ /	KANAKA MAHARANA MP	BIJAYA KUMAR BEHERA 1	5216/2026
183	D-WP(C)/11731/2026 WP(C)/ /	CHHABILA RANJAN BEHERA MP	GYANA RANJAN MAHAPATRA	5217/2026

184	D-WP(C)/5733/2026 WP(C)/4776/2026	ROJALIN NESHA MP		5218/2026
185	D-WP(C)/25566/2023 WP(C)/25566/2023	PRABIR GHOSE MP	PAMI RATH	5219/2026
186	D-WP(C)/11740/2026 WP(C)/ /	BIRENDRA KUMAR SINGH MP	BRAJA MOHAN SARANGI	5220/2026
187	D-WP(C)/11725/2026 WP(C)/ /	SARGIPALLI GRAM PANCHAYAT MP	SUKANTA KUMAR DALAI	5221/2026
188	D-WP(C)/11743/2026 WP(C)/ /	ACHYUTANANDA BEHERA MP	MANOJ KUMAR MOHANTY (2)	5222/2026
189	D-WP(C)/11744/2026 WP(C)/ /	SOUDAMINI ROUT MP	BIBHUTI BHUSAN SWAIN	5223/2026
190	D-WP(C)/11746/2026 WP(C)/ /	KSHIROD KUMAR SUBUDHI MP	DEBA PRASAD TRIPATHY	5224/2026
191	D-WP(C)/11745/2026 WP(C)/ /	SUKHWINDER SINGH MP	ALOK KUMAR PANDA	5225/2026
192	D-WP(C)/11734/2026 WP(C)/8473/2026	NIROD SAHOO MP	RAMANI RANJAN MOHANTY	5226/2026
193	D-WP(C)/11763/2026 WP(C)/ /	GANDHI UCHHA MADHYAMIKA VIDYAPITAN MP	ANANTA KUMAR, KHEERAPARA	5227/2026
194	D-WP(C)/11770/2026 WP(C)/ /	RANJEETA KUMARI SAHU MP	ARUN KUMAR PATRA	5228/2026
195	D-WP(C)/16818/2025 WP(C)/11380/2025	BHADRESWAR PATRA MP		5229/2026
196	D-WP(C)/11774/2026 WP(C)/ /	RANJEETA KUMARI SAHU MP	ARUN KUMAR PATRA	5230/2026
197	D-WP(C)/11775/2026 WP(C)/ /	DR. KRUSHNA KUMAR JAISWAL MP	ANANTA NARAYAN PATTANAYAK	5231/2026
198	D-WP(C)/11776/2026 WP(C)/ /	CHITTARANJAN SWAIN MP	NIRANJAN BISWAL	5232/2026
199	D-WP(C)/11777/2026 WP(C)/ /	MOHAMMED SHAMIM @ M SHAMIM MP	ARUN KUMAR PATRA	5233/2026
200	D-WP(C)/11781/2026 WP(C)/ /	AMIT KUMAR MOHANTA MP	SOURAV SUMAN BHUYAN	5234/2026
201	D-WP(C)/11780/2026 WP(C)/ /	AMARNATH NAYAK MP	GOUTAM KUMAR ACHARYA	5235/2026
202	D-WP(C)/11786/2026 WP(C)/ /	SANGRAM KESHARI NAYAK MP	ARUN KUMAR PATRA	5236/2026
203	D-WP(C)/11789/2026 WP(C)/ /	DILESWAR NAYAK MP	BHABANI SHANKAR RAYAGURU	5237/2026
204	D-WP(C)/11788/2026 WP(C)/ /	M/S. SM ENGINEERS, RAJGANGPUR, SUNDERGARH MP	DEBIPRAKASHANDELWAL	5238/2026
205	D-WP(C)/11792/2026 WP(C)/ /	JAGABANDHU SAHU MP	ARUN KUMAR PATRA	5239/2026
206	D-WP(C)/11794/2026 WP(C)/ /	M/S ANANTA ENTERPRISES, GUD, BALASOR MP	CHITRANSHU SEKHAR PANDA	5240/2026
207	D-WP(C)/51024/2025 WP(C)/37484/2025	BHARAT KUMAR BEHERA MP	MAMATA MOHANTY	5241/2026
208	D-WP(C)/5296/2026 WP(C)/6132/2026	PURNA CHANDRA JENA MP	HRUDANANDA MOHAPATRA	5242/2026
209	D-WP(C)/11816/2026 WP(C)/ /	BEDAMATI PARIMITA PANDA MP	AMIYA KUMAR CHHATOI	5243/2026
210	D-WP(C)/11820/2026 WP(C)/ /	DURGESH NANDINI MISHRA MP	AMIYA KUMAR CHHATOI	5244/2026
211	D-WP(C)/5284/2026 WP(C)/4444/2026	JANAKI MAHAPATRA MP	BIJAY KUMAR MISHRA	5245/2026
212	D-WP(C)/11823/2026 WP(C)/ /	SARAT CHANDRA BEHERA MP	SHASHI BHUSAN JENA	5246/2026
213	D-WP(C)/11824/2026 WP(C)/ /	CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI MP	CENTRAL PROVIDENT FUND ORGANISATION, NEW DELHI	5247/2026
214	D-WP(C)/11827/2026 WP(C)/ /	UNION OF INDIA MP	RUPESH KUMAR KANUNGO	5248/2026
215	D-WP(C)/22095/2024	ARUP KUMAR NAYAK	SAMEER KUMAR DAS	

	WP(C)/13314/2024	MP		5249/2026
216	D-WP(C)/11834/2026 WP(C)/ /	BISHNUPRIYA SETHI MP	SAMEER KUMAR DAS	5250/2026
217	D-WP(C)/11287/2026 WP(C)/8354/2026	LALITENDU BIDYADHAR MOHAPATRA MP	AMITABH MISHRA	5251/2026
218	D-WP(C)/11838/2026 WP(C)/ /	BISIKESAN BAGH MP	SAMEER KUMAR DAS	5252/2026
219	D-WP(C)/29400/2025 WP(C)/20957/2025	HIMANSU SEKHAR SAHOO MP	DESHA RANJAN RATH	5253/2026
220	D-WP(C)/11842/2026 WP(C)/ /	GOPABANDHU BEHERA MP	CHITTA RANJAN PATNAIK	5254/2026
221	D-WP(C)/11843/2026 WP(C)/ /	SWARAJ BEHERA MP	SAMEER KUMAR DAS	5255/2026
222	D-WP(C)/11847/2026 WP(C)/ /	MONOJ KUMAR GUPTA MP	SHIVSANKAR MOHANTY	5256/2026
223	D-WP(C)/11849/2026 WP(C)/ /	AMIT KUMAR SETHI MP	ARPIT SIKDAR	5257/2026
224	D-WP(C)/21937/2024 WP(C)/13106/2024	SATYENDRANATH SAMAL MP	PRASANTA KUMAR JENA	5258/2026
225	D-WP(C)/11853/2026 WP(C)/ /	CH. ARUN KUMAR MP	SAROJ KUMAR PADHY	5259/2026
226	D-WP(C)/21937/2024 WP(C)/13106/2024	SATYENDRANATH SAMAL MP	PRASANTA KUMAR JENA	5260/2026
227	D-WP(C)/21937/2024 WP(C)/13106/2024	SATYENDRANATH SAMAL MP	PRASANTA KUMAR JENA	5261/2026
228	D-WP(C)/21937/2024 WP(C)/13106/2024	SATYENDRANATH SAMAL MP	PRASANTA KUMAR JENA	5262/2026
229	D-WP(C)/27782/2025 WP(C)/19352/2025	MANORANJITA BEHERA MP	ASHIS KUMAR MISHRA	5263/2026
230	D-WP(C)/11866/2026 WP(C)/ /	BINOD KUMAR PANI MP	AMIT PRASAD BOSE	5264/2026
231	D-WP(C)/5904/2026 WP(C)/5011/2026	AIRABATI MOHANTA MP		5265/2026
232	D-WP(C)/11831/2026 WP(C)/ /	M/S SAMRUDHI SECURITY MP	PRASHANTA KUMAR NAYAK	5266/2026
233	D-WP(C)/11872/2026 WP(C)/ /	DIMPLE SANDIL MP	SIDHARTHA DAS	5267/2026
234	D-WP(C)/11877/2026 WP(C)/ /	PARBATI NAIK MP	NIRANJAN LENKA	5268/2026
235	D-WP(C)/11886/2026 WP(C)/ /	ASHOK ROUTRAY MP	BIBHUTI BHUSAN PANDA	5269/2026
236	D-WP(C)/11832/2026 WP(C)/ /	GANESH CHANDRA MOHANTY MP	KISHORE KUMAR MISHRA	5270/2026
237	D-WP(C)/11896/2026 WP(C)/ /	M/S SANTOSH MEMORIAL HOSPITAL, KHORDA MP	KISHORANATH MISHRA	5271/2026
238	D-WP(C)/11901/2026 WP(C)/ /	RAIN THE CLUB RESTAURANT, MAYURBHANJAN MP	ANILION KUMAR	5272/2026
239	D-WP(C)/11844/2026 WP(C)/ /	M/S KRISHNA MARKETING AND CONSULTANCY MP	PRASHANTA KUMAR NAYAK	5273/2026
240	D-WP(C)/11906/2026 WP(C)/ /	ANAND VISHWAKARMA MP	DEBABRATA DAS	5274/2026
241	D-WP(C)/11908/2026 WP(C)/ /	RABI NARAYAN MANDAL MP	AMIYA KUMAR MISHRA	5275/2026